NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CORAM:

(IB) 320 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: M/s Seaways Shipping Logistics Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner(s): Mr. Vishakh Ranjit, Advocate

For the Respondent(s): None

ORDER

Reserved for Orders.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)